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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/201/2016

NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PREETHI. S. ARASU

Counsel for Petitioner

RAJAGOPAL & RAGHUNATHAN

Advocate

Counsel for Peti

Preethi

2. HEMA SRINIVASAN

MOHAMED JAVED SHERIF

RESPONDENTS

Mohamed Javed

ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri Mohamed Javed Sherif, counsel for respondents present. Both the counsel prayed time for submitting final arguments. Time enlarged at request. Put up on 14.06.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)